

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 2**

IA/87(MP)/2021 in TP 30 of 2019 [CP(IB) 510 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL & ACTING PRESIDENT
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.06.2021**

Name of the Company: COC of R Square Shri Saibaba Abhikaran Pvt Ltd

Section 22(2) & 22(3)(b) of the Insolvency and Bankruptcy Code, 2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

(through video conferencing)

Mr. Vishal Raval, advocate, appeared on behalf of the Applicant.

Ms. Teena Saraswat Pandey, IRP is present in person.

The instant application is filed under section 22 of the IB Code for the replacement of IRP viz. Ms. Teena Saraswat Pandey with proposed RP Mr. Mahesh Sureka.

On perusal of the records, it is found that the board resolution was passed on 28.04.2021 in its third meeting of COC, wherein, the Committee of Creditors decided to replace IRP with that of the proposed RP named above. There is 71.49% voting in favour of the replacement of the IRP as reflected from page no.75 of the application.

Gone through the records and also seen the application. It is found that IRP was present on 28.04.2021 in third meeting and signed the minutes of the meeting.

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In view of the above, Mr. Mahesh Sureka having registration No. IBBI/IPA-001/IP-P00413/2017-18/10736 is hereby appointed as RP in place of IRP Ms. Teena Saraswat of the Corporate Debtor.

It is a matter of record that the proposed RP has filed his written consent in Form AA at page No. 82 of the application.

Registry is hereby directed to inform the IBBI with regard to the appointment of Mr. Mahesh Sureka as RP.

The Committee of Creditors is directed to clear the approved dues / remuneration / expenses of IRP within a period of 15 days. Further, 20 days or so is granted to the IRP due to Covid pandemic to hand over all the documents to the RP, Mr. Mahesh Sureka.

Accordingly, the instant application is allowed and disposed-off.


VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 3rd day of June, 2021


MANORAMA KUMARI
MEMBER JUDICIAL & ACTING PRESIDENT




Joint Registrar
NCLT Ahmedabad Bench
Ahmedabad